

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1379 of 2019**

**IN THE MATTER OF:**

**Digamber Bhondwe**

**...Appellant**

**Vs**

**JM Financial Asset Reconstruction Company**

**...Respondent**

**Present:**

**For Appellant: Mr. K. Datta, Mr. Sunil Mund and Mr. Dharamesh,  
Advocates.**

**For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Sonal  
Jain and Mr. Ishkaran Singh, Advocates.**

**ORDER**

**10.01.2020:** Pleadings are complete.

Post the case 'for orders' on **22<sup>nd</sup> January, 2020.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/sk*